

[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) This work could not be completed by the Scheduled date viz., 7th July, 1974 due to :—

(i) delay in handing over part of the site to the contractor;

(ii) dispute raised by the contractor on a claim for extra payment for laying bituminous concrete; and

(iii) break-down of machinery and element whether.]

Tin deposits in Madhya Pradesh

262. SHRIMATI SUSHILA SHANKAR ADIVARKAR :

SHRIMATI PRATIBHA SINGH:

SHRIMATI SUMITRA G. KULKARNI :

SHRIMATI SARASWATI PRADESHAN :

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the first high quality tin deposits have been found in Bastar district of Madhya Pradesh;

(b) if so, what are the details thereof, and

(c) what steps are proposed to be taken and are being taken by Government for further exploration and exploitation of deposits in that area?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) and (b) Preliminary investigations have identified so far ten lepidolite-bearing pegmatite bodies of Govindpal-Mundwal area in Bastar district of Madhya Pradesh, some

of which have shown indications of tin mineralisation. No regular veins have been found as yet. This, however, is not the first reported occurrence of the concerned tin-bearing mineral (essiterite) in India; small occurrences have earlier been reported from Bihar (Gaya, Hazaribagh and Ranchi districts); Banaskhanta in Gujarat, Dharwar in Karnataka and Bhilwara in Rajasthan.

(c) Detailed scheme is being drawn up for further prospecting and sampling of the occurrences identified in Bastar district with a view to assessing the quantity and quality of tin mineralisation.

Supply of Steel

263. SHRI K. P. SINGH DEO :

SHRI LOKANATH MISRA:

SHRI M. P. VERMA :

Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of cases in which the steel supplies have been suspended to various concerns all over the country during the last six months;

(b) the number of cases in which the debarring orders to the concerns have been served during the above period; and

(c) whether it is a fact that the number of fake units asking for steel supply is on an increase; if so, what steps Government have taken to unearth such units?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) 416.

(b) 98

(c) A statement is laid on the Table of the House showing the inspections/enforcement work undertaken by the Regional Offices of the Iron and Steel Controller.

[] English translation.

Statement

Supply of Steel

Inspections by the Regional Iron & Steel Controllers during the period November, 1973 to November, 1974 of stockyards of the main producers, Billet Rero-llers and other units	Cumulative total of inspections from the Regional Officers (i.e. middle of 1971) till the end of November, 1974.	Enforcement action taken by the Regional Iron & Steel Controllers from November, 1973 to November, 1974	Cumulative total of enforcement action upto November, 1974 (i.e. from mid-1971 onwards)
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2916	6319	1. No. of cases referred to CBI/State Police.	61	192
		2. No. of cases where prosecutions launched.	24	40
		3. No. of cases where supplies were suspended.	678	1,430
		4. No. of cases in which de-barring Orders have been passed under Clause 28-B of the Iron & Steel (Control) Order, 1956.	91	113
		5. No. of cases reported to Sponsoring Authorities for irregularities.	128	339

बीड़ी कामगारों के लिए समान मजूरी

* 264. श्री गुणानन्द ठाकुर :

श्री जगदीश जोशी :

श्री कल्प नाथ :

श्री नरथी सिंह :

श्री नागेश्वर प्रसाद शाही :

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बीड़ी कामगारों के लिये अलग-अलग राज्यों में मजूरी की दरें अलग-अलग हैं,

(ख) क्या हम कमी के फलस्वरूप बीड़ी निर्माता अपने कारोबार को एक राज्य से दूसरे

राज्य में ले जाते हैं, और यदि हां, तो इस प्रयोजन के लिये मजूरी की समान दरें लागू करने के लिये केन्द्रीय सरकार द्वारा क्या कदम उठाये जा रहे हैं,

(ग) क्या यह सच है कि बड़े पैमाने पर बीड़ी तैयार करने वाले निर्माता श्रम संबंधी नियमों की परिधि से बचने के लिये छोटे कमीशन एजेंटों को बीड़ी का ठेका सम्पादन कर देने की धमकी दे रहे हैं, और इसके परिणामस्वरूप सरकारी राजस्व को नुकसान पहुंचा रहे हैं, और

(घ) क्या सरकार ने इस संबंध में कोई कार्यवाही की है, यदि हां, तो उसका व्यौरा क्या है ?